

GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

COLLECTION OF THE MEGHALAYA ACTS AND ORDINANCE

FOR THE YEAR 2007

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STATE OF MEGHALAYA ACT 2007

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GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT ORDERS BY THE GOVERNOR

NOTIFICATION

The 9th January, 2007.

No.LL(B)32/93/68.—The Meghalaya Amusements and Betting Tax (Amendment) Act, 2006 (Act No. 1 of 2007) is hereby published for general information.

MEGHALAYA ACT NO. 1 OF 2007.

(As passed by the Meghalaya Legislative Assembly)

Received the assent of the Governor on 4th January, 2007.

Published in the Gazette of Meghalaya Extra-Ordinary issue dated 9th January, 2007.

THE MEGHALAYA AMUSEMENTS AND BETTING TAX (AMENDMENT) ACT, 2006

An

Act

Further to amend the Meghalaya Amusements and Betting Tax Act (Assam Act VI of 1939 as adapted by Meghalaya).

Be it enacted by the Legislature of the State of Meghalaya in the Fifty-Seventh Year of the Republic of India as follows:

Short title and 1 commencement

- This Bill may be called the Meghalaya Amusements and Betting Tax (Amendment) Bill, 2006.
- (2)It shall come into force at once.

Insertion of new 2. Section 3D.

After Section 3C of the Meghalaya Amusements and Betting Tax Act (Assam Act VI of 1939 as adapted by Meghalaya), the following new Section 3D, shall be inserted, namely:-

Government to amend and revise the rates of Tax.

"Power of State "3D. Notwithstanding anything contained in this Act, the State Government may, subject to previous publication of its intention to do so, by notification in the Official Gazette add to, omit or otherwise modify and revise the rate of tax in respect of the Meghalaya Amusements and Betting Tax Act and there upon it shall stand modified or revised, as the case may be, accordingly".

L. M. SANGMA,

Joint Secretary to the Govt. of Meghalaya, Law (B) Department

GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT ORDERS BY THE GOVERNOR

NOTIFICATION

The 9th January, 2007.

No.LL(B)16/2006/94.—The Meghalaya Fiscal Responsibility and Budget Management (Amendment) Act, 2006 (Act No. 2 of 2007) is hereby published for general information.

MEGHALAYA ACT NO. 2 OF 2007.

(As passed by the Meghalaya Legislative Assembly)

Received the assent of the Governor on 4th January, 2007.

Published in the Gazette of Meghalaya Extra-Ordinary issue dated 9th January, 2007.

THE MEGHALAYA FISCAL RESPONSIBILITY AND BUDGET MANAGEMENT (AMENDMENT) ACT, 2006

An

Act

to amend the Meghalaya Fiscal Responsibility and Budget Management Act, 2006.

Be it enacted by the Legislature of the State of Meghalaya in the Fifty-Seventh Year of the Republic of India as follows:

Short title and 1. commencement

- (1) This Act may be called the Meghalaya Fiscal Responsibility and Budget Management (Amendment) Act, 2006.
- (2) It shall be deemed to have come into force on and from 1st November, 2006.

Amendment of 2. Section 4 of Act No. 4 of 2006.

- In Section 4 of the Meghalaya Fiscal Responsibility and Budget Management Act, 2006, in sub-section (1), for clause (a), the following new clause (a) shall be substituted, namely:-
- "(a) Maintain revenue surplus at least at the same level as determined by the Twelfth Finance Commission for the base year 2003-2004".

Repeal.

3. The Meghalaya Fiscal Responsibility and Budget Management (Amendment) Ordinance, 2006 (Ordinance No. 1 of 2006) is hereby repealed.

L. M. SANGMA,

Joint Secretary to the Govt. of Meghalaya, Law (B) Department

GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT ORDERS BY THE GOVERNOR

NOTIFICATION

The 27th March, 2007.

No.LL(B)62/2004/119.—The Meghalaya Appropriation (No. I) Act, 2007 (Act No. 3 of 2007) is hereby published for general information.

MEGHALAYA ACT NO. 3 OF 2007.

(As passed by the Meghalaya Legislative Assembly)

Received the assent of the Governor on 26th March, 2007.

Published in the Gazette of Meghalaya Extra-Ordinary issue dated 27th March, 2007.

THE MEGHALAYA APPROPRIATION (No. I) ACT, 2007.

An

Act

(As Passed by the Assembly)

To authorise payment and appropriation of certain further sums from and out of the consolidated fund of Meghalaya for the services of financial year 2006-07.

Be it enacted by the Legislature of the State of Meghalaya in the Fifty Eight Year of the Republic of India as follows:-

Short title and 1.

(1) This Act may be called the Meghalaya Appropriation (No. 1) Act, 2007.

Withdrawal of Rs. 153,39,00,918 from and out of the Consolidated fund of Meghalaya. 2. From and out of the Consolidated fund of Meghalaya there may be paid and applied sums not exceeding those specified in Column (3) of the schedule amounting in the aggregate to the sum of Rs. One hundred fifty three crores, thirty nine lakhs nine hundred eighteen towards defraying several charges which will come in course of payment during the financial year 2006-2007 in respect of the services specified in Column (2) of the schedule.

Appropriation.

3. The sums authorised to be withdrawn from and out of the Consolidated fund of Meghalaya by this Act, shall be appropriated for the services and purposes expressed in the schedule in relation to the financial year 2006-2007.

L. M. SANGMA,

Joint Secretary to the Govt. of Meghalaya, Law (B) Department

(1)	(2)		(3)	
•			Sums not exceeding	g
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
01	Revenue 2058 – STATIONARY AND PRINTING- 2011 – PARLIAMENTARY/STATE/UNION TERRITORY LEGISLATURE	1,18,16,059		1,18,16,059
	Total Revenue Capital 4058 – CAPITAL OUTLAY ON STATIONERY	1,18,16,059		1,18,16,059
	& PRINTING. Total Capital			
02	Revenue 2012 – GOVERNOR Total Revenue Capital 4216 – CAPITAL OUTLAY ON HOUSING.		60,00,000	60,00,000
03	Revenue 2070 – OTHER ADMINISTRATIVE SERVICES, ETC., Total Revenue		60,00,000	60,00,000
04	Revenue 2014 – ADMINISTRATIVE SERVICES	14,76,896		14,76,896
	Total Revenue	14,76,896		14,76,896
05	Revenue 2015 – ELECTIONS	3,41,97,472		3,41,97,472
	Total Revenue	3,41,97,472		3,41,97,472
06	Revenue 3475 – OTHER GENERAL ECONOMIC SERVICES Total Revenue Capital 6401– LOANS FOR CROP HUSBANDRY.			
07	Revenue 2030 – STAMPS AND REGISTRATION. Total Revenue			
08	Revenue 2039 – STAMPS AND REGISTRATION.			
	Total Revenue			
09	Revenue 2045 – OTHER TAXES AND DUTIES ON COMMODITIES AND SERVICES.			
	Total Revenue			

(1)	(2)		(3)	
			Sums not exceeding	ng
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
10	Revenue 3055 – ROAD TRANSPORT 2070 – OTHER ADMINISTRATIVE SERVICES.ETC, Total Revenue Capital	6,72,65,065 6,72,65,065		6,72,65,065 6,72,65,065
	5055 – CAPITAL OUTLAY ON ROAD TRANSPORT. Total Capital			
11	Revenue 2810 – NON-CONVENTIONAL SOURCES OF ENERGY. 2801 – POWER.	12,15,00,000		12,15,00,000
	Total Revenue Capital	12,15,00,000	•••	12,15,00,000
	6801– LOANS FOR POWER PROJECTS. Total Capital			
12	Revenue 2047 – OTHER FISCAL SERVICES.			
	Total Revenue			
	Revenue 2048 – APPROPRIATION FOR REDUCTION OR AVOIDANCE OF DEBT.			
	Total Revenue			
	Revenue 2049 – INTERESTS PAYMENTS			
	Total Revenue			
	Revenue 2051 – PUBLIC SERVICES COMMISSION		8,22,103	8,22,103
	Total Revenue	•••	8,22,103	8,22,103
13	Revenue 3451 – SECRETARIAT ECONOMIC SERVICES. Total Revenue			
	Capital 5275– CAPITAL OUTLAY ON OTHER COMMUNICATION SERVICES.			
14	Revenue 2053 – DISTRICT ADMINISTRATION	•••		
	Total Revenue			
15	Revenue 2054 – TREASURY AND ACCOUNTS ADMINISTRATION.			
	Total Revenue			

(1)	(2)		(3)	
		Sums not exceeding		
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
16	Revenue 2216 – HOUSING. 2055– POLICE 2070 – OTHER ADMINISTRATIVE SERVICES,ETC.,	8,45,12,714 5,02,890	10,17,377 	8,55,30,091 5,02,890
	Total Revenue Capital 4216 – CAPITAL OUTLAY ON HOUSING. Total Capital	8,95,15,604 		9,05,32,981
17	Revenue 2056 – JAILS.			
	Total Revenue Capital 4059 – CAPITAL OUTLAY ON PUBLIC WORKS.			
	Total Capital			
18	Revenue 2058– STATIONERY AND PRINTING-			
	Total Revenue Capital 4216 – CAPITAL OUTLAY ON HOUSING.			
	Total Capital			
19	Revenue 2216 – HOUSING. 2059 – PUBLIC WORKS. Total Revenue Capital 4202– CAPITAL OUTLAY ON EDUCATION. 4059 – CAPITAL OUTLAY ON PUBLIC WORKS.	3,59,00,000	46,66,852 46,66,852	46,66,852 46,66,852 3,59,00,000
	4216 – CAPITAL OUTLAY ON HOUSING.	3,00,00,000		3,00,00,000
	Total Capital	6,59,00,000		6,59,00,000
20	Revenue 2070 – OTHER ADMINISTRATIVE SERVICES, ETC., Total Revenue Capital			
	4059 – CAPITAL OUTLAY ON PUBLIC WORKS.			
	Total Capital			

(1)	(2)		(3)	
		Sums not exceeding		
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
21	Revenue 3454– CENSUS, SURVEY AND STATISTICS. 2202 – GENERAL EDUCATION. 2204 –SPORT AND YOUTH SERVICES.	8,77,54,000 2,86,16,000		8,77,54,000 2,86,16,000
	Total Revenue Capital 4202 – CAPITAL OUTLAY ON EDUCATION. Total Capital	11,63,70,000 		11,63,70,000
22	Revenue 2216 – HOUSING.			
	Total Revenue			
23	Revenue 2070 – OTHER ADMINISTRATIVE SERVICES,ETC.,	15,71,917		15,71,917
	Total Revenue	15,71,917		15,71,917
24	Revenue 2071 – PENSIONS AND OTHER RETIREMENT BENEFITS.			
2.7	Total Revenue			
25	Revenue 2075 – MISCELLANEOUS GENERAL SERVICES.			
	Total Revenue			
26	Revenue 2211 – FAMILY WELFARE. 2210 – MEDICAL AND PUBLIC HEALTH.	60.62.000		(0.62.000
	Total Revenue	60,62,000 60,62,000		60,62,000 60,62,000
	Capital 4211– CAPITAL OUTLAY ON FAMILY WELFARE.			
	Total Capital			
27	Revenue 2216 – HOUSING. 2215 – WATER SUPPLY AND SANITATION.	7,57,00,000		7,57,00,000
	Total Revenue	7,57,00,000		7,57,00,000
	Capital 4216- CAPITAL OUTLAY ON HOUSING. 4215- CAPITAL OUTLAY ON WATER SUPPLY AND SANITATION.	7,75,91,000		7,75,91,000
	Total Capital	7,75,91,000		7,75,91,000
28	Revenue 2216 – HOUSING.	10,09,66,000		10,09,66,000
	Total Revenue Capital	10,09,66,000		10,09,66,000
	6216– LOANS FOR HOUSING.			
	Total Capital	•••	•••	•••

(1)	(2)	(3)			
		Sums not exceeding			
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.	
29	Revenue 2217 –URBAN DEVELOPMENT.				
	Total Revenue Capital 6217 – LOANS UNDER URBAN DEVELOPMENT.				
	Total Capital				
30	Revenue 2220– INFORMATION AND PUBLICITY.				
	Total Revenue				
31	Revenue 2230 – LABOUR AND EMPLOYMENT.				
	Total Revenue				
32	Revenue 3456 – CIVIL SUPPLIES.	72,61,000		72,61,000	
	Total Revenue	72,61,000		72,61,000	
	Capital 4408 – CAPITAL OUTLAY ON FOOD STORAGE AND WAREHOUSING.				
	Total Capital	•••			
33	Revenue 3456 – CIVIL SUPPLIES. Total Revenue				
	Capital 4408 – CAPITAL OUTLAY ON FOOD STORAGE AND WAREHOUSING.				
	Total Capital				
34	Revenue 2236 – NUTRITION. 2235 – SOCIAL SECURITY AND WELFARE.	3,90,71,000		3,90,71,000	
	Total Revenue	3,90,71,000		3,90,71,000	
	Capital 6225– LOANS FOR WELFARE OF SCs, STs AND				
	OTHER B.Cs. Total Capital				
35	Revenue 2235 – SOCIAL SECURITY AND WELFARE.				
	Total Revenue				
36	Revenue 2235 – SOCIAL SECURITY AND WELFARE.				
	Total Revenue				
37	Revenue 2250 – OTHER SOCIAL SERVICES.				

	Total Revenue			
(1)	(2)	(3) Sums not exceeding		
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated	Total Rs.
20			fund Rs.	
38	Revenue 3451 – SECRETARIAT ECONOMIC SERVICES.	2,00,000		2,00,000
	Total Revenue	20,00,000		20,00,000
39	Revenue 2425 – CO-OPERATION. Total Revenue	2,05,,07,000		2,05,07,000
	Capital	2,05,07,000		2,05,07,000
	6425 – LOANS FOR COOPERATION. Total Capital			
40	Revenue 2552 – NORTH EASTERN AREAS SPECIAL AREAS PROGRAMMES.	1,04,40,000		1,04,40,000
	Total Revenue	1,04,40,000		1,04,40,000
	Capital 4552 – CAPITAL OUTLAY ON NORTH EASTERN AREAS.			
	Total Capital			•••
41	Revenue 3454 – CENSUS SURVEY AND STATISTICS.	17,000		17,000
	Total Revenue	17,000		17,000
42	Revenue 3475 – OTHER GENERAL ECONOMIC SERVICES.			
	Total Revenue			
43	Revenue 2435 – OTHER AGRICULTURAL PROGRAMMES 2702 – MINOR IRRIGATION	34,76,500		34,76,500
	Total Revenue	34,76,500		34,76,500
	Capital 6401 – LOAN FOR CROP HUSBANDRY. Total Capital			
44	Revenue 2711 – FLOOD CONTROL Total Revenue			
	Capital 4711 – CAPITAL OUTLAY ON FLOOD CONTROL			
	PROJECTS. Total Capital			
45	Revenue 2415 – AGRICULTURAL RESEARCH AND EDUCATION.			
	Total Revenue			
46	Revenue 2501– SPECIAL PROGRAMMES FOR RURAL	7,54,36,000		7,54,36,000
	DEVELOPMENT. Total Revenue	7,54,36,000	•••	7,54,36,000

(1)	(2)		(3)	
\-/	\=/		Sums not exceedir	ng
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
47	Revenue 2415 – AGRICULTURAL RESEARCH AND EDUCATION. Total Revenue			
	Capital 6403– LOANS FOR ANIMAL HUSBANDRY. Total Capital			
48	Revenue 2415 – AGRICULTURAL RESEARCH AND EDUCATION. Total Revenue			
49	Revenue 2415 – AGRICULTURAL RESEARCH AND EDUCATION. Total Revenue			
	Capital 4405 – CAPITAL OUTLAY ON FISHERIES. Total Capital			
50	Revenue 2415 – AGRICULTURAL RESEARCH AND EDUCATION. 2406 – FORESTRY AND WILDLIFE. Total Revenue	7,42,43,549 7,42,43,549		7,42,43,549 7,42,43,549
	Capital 4406 – CAPITAL OUTLAY ON FORESTRY AND WILD LIFE. Total Capital			
51	Revenue 2515 – OTHER RURAL DEVELOPMENT PROGRAMMES. 2505 – RURAL EMPLOYMENT. Total Revenue Capital 6515 – LOANS FOR OTHER RURAL	2,84,96,444 2,84,96,444		2,84,96,444 2,84,96,444
	DEVELOPMENT PROGRAMMES. Total Capital			
52	Revenue 2852 – INDUSTRIES.	48,66,036		48,66,036
	Capital 6885– LOANS FOR OTHER INDUSTRIES AND	48,66,036		48,66,036
	MINERALS. Total Capital	•••		

(1)	(2)	(3)		
	`,		Sums not exceeding	ng
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
53	Revenue 2216 – HOUSING. 2851 – VILLAGE AND SMALL INDUSTRIES. Total Revenue	24,14,215 24,14,215		24,14,215 24,14,215
	Capital 6851– LOANS FOR VILLAGE AND SMALL INDUSTRIES.			
54	Total Capital Revenue	•••		•••
3.	2216 – HOUSING. 2815 – VILLAGE AND SMALL INDUSTRIES. Total Revenue Capital 6851 – LOANS FOR VILLAGE AND SMALL	7,16,33,929 7,16,33,929		7,16,33,929 7,16,33,929
	INDUSTRIES.			
55	Total Capital Revenue	•••	•••	•••
33	2853 –NON FERROUS MINING AND METALLURGICAL INDUSTRIES. Total Revenue Capital 4853 – CAPITAL OUTLAY ON MINING AND METALLURGICAL INDUSTRIES.	8,40,00,000 8,40,00,000		8,40,00,000 8,40,00,000
	Total Capital	•••		
56	Revenue 3054 – ROADS AND BRIDGES			
	Total Revenue Capital 5054– CAPITAL OUTLAY ON ROADS AND BRIDGES.			
	Total Capital			
57	Revenue 3452 – TOURISM Total Revenue	12,00,000 12,00,000		12,00,000 12,00,000
	Capital 7452 – LOANS FOR TOURISM. Total Capital			
58	Revenue 3606– AIDS MATERIALS AND EQUIPMENTS.			
	Total Revenue			
59	Revenue 5465- INVESTMENT IN GENERAL FINANCIAL AND TRAINING INSTITUTIONS.			
	Total Revenue	•••		

(1)	(2)		(3)	
		Si	ums not exceedi	ng
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
	Capital 6003– INTERNAL DEBT OF THE STATE GOVERNMENT.			
	Total Capital		•••	
	Capital 6004– LOANS AND ADVANCES FROM THE CENTRAL GOVERNMENT.			
	Total Capital	•••	•••	
60	Capital 7610– LOANS TO GOVERNMENT SERVANTS ETC.,	6,99,900		6,99,900
	Total Capital	6,99,900		6,99,900
61	Capital 7615 – MISCELLANEOUS LOANS.			
	Total Capital	•••		
62	Capital 7810 – INTER STATE SETTLEMENT.			
	Total Capital			
63	Capital 7999– APPROPRIATION TO CONTINGENCY FUND.			
	Total Capital			
	TOTAL	152,13,94,586	1,25,06,332	153,39,00,918

A.K.SANGMA
Deputy Secretary to the Govt. of Meghalaya.
Law Department.

GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT ORDERS BY THE GOVERNOR

NOTIFICATION

The 31st March, 2007.

No.LL(B)62/2004/Pt/91.—The Meghalaya Appropriation (Vote-On-Account) Act, 2007 (Act No. 4 of 2007) is hereby published for general information.

MEGHALAYA ACT NO. 4 OF 2007.

(As passed by the Meghalaya Legislative Assembly) Received the assent of the Governor on 30th March, 2007. Published in the Gazette of Meghalaya Extra-Ordinary issue dated 31st March, 2007.

THE MEGHALAYA APPROPRIATION (VOTE - ON - ACCOUNT) ACT, 2007.

An

Act

(As Passed by the Assembly)

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of Meghalaya for the services of Financial year 2007-2008.

Be it enacted by the Legislature of the State of Meghalaya in the Fifty Eight Year of the Republic of India as follows:-

Short title and 1 commencement

(1) This Act may be called the Meghalaya Appropriation (Vote-On-Account) Act, 2007.

Withdrawal of Rs. 871,95,31,250 from and out of the Consolidated fund of Meghalaya.

(2) It shall come into force on the first day of April, 2007.

From and out of the Consolidated fund of Meghalaya there may be withdrawn sums not exceeding those specified in Column (3) of the schedule amounting in the aggregate to the sum of Rs. Eight hundred seventy one crores ninety five lakhs Thirty one thousand Two hundred fifty towards defraying several charges which will come in course of payment beginning on the first day of April 2007 in respect of the services specified in Column (2) of the Schedule.

Appropriation.

3. The sums authorised to be withdrawn from and out of the Consolidated fund of Meghalaya by this Act, shall be appropriated for the services and purposes expressed in the schedule in relation to the financial year 2007-2008.

(1)	(2)		(3)	
	()		Sums not exceedi	ng
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
01	Revenue 2011 – PARLIAMENTARY/STATE./UNION TERRITORY LEGISLATURE	3,71,77,000	11,17,750	3,82,94,750
	2058 – STATIONERY AND PRINTING –	17,50,000		17,50,000
	Total Revenue	3,89,27,000		3,89,27,000
	Capital 4058 – CAPITAL OUTLAY ON STATIONERY & PRINTING.	6,25,000		6,25,000
	Total Capital	6,25,000		6,25,000
02	Revenue 2012 – GOVERNOR	12,500	83,62,500	83,75,000
	Total Revenue	12,500	83,62,500	83,75,000
	Capital 4216– CAPITAL OUTLAY ON HOUSING			
03	Total Capital Revenue	•••	•••	•••
03	2013 – COUNCIL OF MINISTERS. 2070 – OTHER ADMINISTRATIVE SERVICES,	1,56,75,000 		1,56,75,000
	ETC.			
	Total Revenue	1,56,75,000		1,56,75,000
04	Revenue 2014 – ADMINISTRATION OF JUSTICE- Total Revenue	91,95,250 91,95,250	33,04,750 33,04,750	1,25,00,000
05	Revenue	91,95,250	33,04,730	1,25,00,000
03	2015 – ELECTIONS.	1,45,00,000	•••	1,45,00,000
	Total Revenue	1,45,00,000		1,45,00,000
06	Revenue			
	2029 – LAND REVENUE	1,46,25,000		1,46,25,000
	2245 – RELIEF ON ACCOUNT OF NATURAL CALAMITIES.	2,98,75,000		2,98,75,000
	2250 – OTHER SOCIAL SERVICES. 3475 – OTHER GENERAL ECONOMIC SERVICES.	12,500		12,500
	Total Revenue	4,45,12,500	•••	4,45,12,500
	Capital	1,10,12,000	•••	1,10,12,000
	6225 – LOANS FOR WELFARE OF S.CS. S.TS. AND OTHER B.CS.			
	6250 – LOANS FOR OTHER SOCIAL SERVICES.			
	6401 – LOANS FOR CROP HUSBANDRY.			
	Total Capital	•••		
07	Revenue			
	2030 – STAMPS AND REGISTRATION.	21,50,000		21,50,000
	Total Revenue	21,50,000		21,50,000

(1)	(2)		(3)	
		S	Sums not exceedi	ng
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
08	Revenue	1.06.25.000		1.06.25.000
	2039 – STATE EXCISE. Total Revenue	1,06,25,000 1,06,25,000		1,06,25,000 1,06,25,000
09	Revenue 2040 – TAXES ON SALES, TRADE ETC. 2045 – OTHER TAXES AND DUTIES ON COMMODITIES AND SERVICES.	1,55,00,000 1,00,000		1,55,00,000
	Total Revenue	1,56,00,000		1,56,00,000
10	Revenue 2041 – TAXES ON VEHICLES. 2070 – OTHER ADMINISTRATIVE SERVICES,ETC.,	1,92,50,000 50,00,000		1,92,50,000 50,00,000
	3055 – ROAD TRANSPORT. Total Revenue	2,42,50,000	•••	2,42,50,000
	Capital 5053 – CAPITAL OUTLAY ON CIVIL	9,75,000		9,75,000
	AVIATION. 5055 – CAPITAL OUTLAY ON ROAD TRANSPORT.	96,50,000		96,50,000
	Total Capital	1,06,25,000		1,06,25,000
11	Revenue 2045 – OTHER TAXES AND DUTIES ON COMMODITIES SERVICES.	13,75,000		13,75,000
	2501 – SPECIAL PROGRAMMES FOR RURAL DEVELOPMENT.	25,00,000		25,00,000
	2801– POWER. 2810 – NON-CONVENTIONAL SOURCES OF	52,62,50,000		52,62,50,000
	ENERGY. Total Revenue	50,00,000 53,51,25,000	•••	50,00,000 53,51,25,000
	Capital 4801– CAPITAL OUTLAY ON POWER PROJECTS.			
	6801 – LOANS FOR POWER PROJECTS.	5,50,00,000	•••	5,50,00,000
	Total Capital	5,50,00,000		5,50,00,000
12	Revenue 2047 – OTHER FISCAL SERVICES.	3,16,250		3,16,250
	Total Revenue	3,16,250	•••	3,16,250
	Revenue 2048 – APPROPRIATION FOR REDUCTION OR AVOIDANCE OF DEBT.		2,63,40,000	2,63,40,000
	Total Revenue	•••	2,63,40,000	2,63,40,000
	Revenue 2049 – INTEREST PAYMENTS.		56,30,61,000	56,30,61,000
	Total Revenue Revenue		56,30,61,000	56,30,61,000
	2051 – PUBLIC SERVICE COMMISSION. Total Revenue		33,25,000 33,25,000	33,25,000 33,25,000
	Total Kevenue	•••	33,43,000	33,43,000

(1)	(2)		(3)	
(-)	(=)	S	Sums not exceed	ing
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
13	Revenue 2052 – SECRETARIAT GENERAL SERVICES. 2251 – SECRETARIAT SOCIAL SERVICES. 3451 – SECRETARIAT ECONOMIC SERVICES.	9,47,75,000 1,01,75,000 3,07,75,000		9,47,75,000 1,01,75,000 3,07,75,000
	Total Revenue Capital	13,57,25,000		13,57,25,000
	5275 – CAPITAL OUTLAY ON OTHER COMMUNICATION SERVICES.			
	Total Capital			•••
14	Revenue 2053 – DISTRICT ADMINISTRATION. Total Revenue	2,80,75,000 2,80,75,000		2,80,75,000 2,80,75,000
15	Revenue 2054 – TREASURY AND ACCOUNTS ADMINISTRATION. Total Revenue	2,24,50,000 2,24,50,000		2,24,50,000 2,24,50,000
16	Revenue 2055 – POLICE. 2070 – OTHER ADMINISTRATIVE SERVICES, ETC. 2216 – HOUSING.	36,99,50,000 2,93,98,750 29,75,000	50,000 1,250	37,00,00,000 2,94,00,000 29,75,000
	Total Revenue Capital 4055 – CAPITAL OUTLAY ON POLICE. Total Capital	40,23,23,750 70,75,000 70,75,000	51,250	40,23,75,000 70,75,000 70,75,000
17	Revenue 2056 – JAILS. Total Revenue	1,21,25,000 1,21,25,000		1,21,25,000 1,21,25,000
18	Revenue 2058 – STATIONERY AND PRINTING Total Revenue	2,45,00,000 2,45,00,000		2,45,00,000 2,45,00,000
	Capital 4058 – CAPITAL OUTLAY ON STATIONERY AND PRINTING. 4216 – CAPITAL OUTLAY ON HOUSING. Total Capital	7,50,000 11,25,000 18,75,000		7,50,000 11,25,000 18,75,000
19	Revenue 2052 – SECRETARIAT GENERAL SERVICES. 2059 – PUBLIC WORKS. 2216 – HOUSING.	62,75,000 25,31,69,750 1,20,25,000	 55,250 	62,75,000 25,32,25,000 1,20,25,000
	Total Revenue Capital 4059 – CAPITAL OUTLAY ON PUBLIC	27,14,69,750 8,63,36,500	55,250	27,15,25,000 8,63,36,500
	WORKS. 4202 – CAPITAL OUTLAY ON EDUCATION 4210 – CAPITAL OUTLAY ON MEDICAL &	1,43,75,000		1,43,75,000
	PUBLIC HEALTH. 4216 – CAPITAL OUTLAY ON HOUSING.	25,00,000 31,87,500		25,00,000 31,87,500

Total Capital 10,63,99,000 10,63,99,000		
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(1)	(2)		(3)	
		S	ums not exceedir	ng
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
20	Revenue 2070 – OTHER ADMINISTRATIVE SERVICES.ETC. Total Revenue Capital	3,50,00,000 3,50,00,000		3,50,00,000 3,50,00,000
	4059 – CAPITAL OUTLAY ON PUBLIC WORKS. Total Capital		 	
21	Revenue 2075 - MISCELLANEOUS GENERAL SERVICES. 2202 - GENERAL EDUCATION. 2203 - TECHNICAL EDUCATION. 2204 - SPORT AND YOUTH SERVICES. 2205 - ART AND CULTURE. 3425 - OTHER S SCIENTIFIC RESEARCH. 3454 - CENSUS SURVEY AND STATISTICS. Total Revenue Capital 4202 - CAPITAL OUTLAY ON PUBLIC EDUCATION. 6202 - LOANS FOR EDUCATIONS SPORTS, ART AND CULTURE.	18,750 113,65,55,000 2,65,75,000 4,12,00,000 6,43,77,500 7,00,000 9,28,750 127,03,55,000 31,25,000		18,750 113,65,55,000 2,65,75,000 4,12,00,000 6,43,77,500 7,00,000 9,28,750 127,03,55,000 31,25,000
	Total Capital	31,25,000	•••	31,25,000
22	Revenue 2070 – OTHER ADMINISTRATIVE SERVICES.ETC. 2216 – HOUSING. Total Revenue	1,32,65,000 78,25,000 2,10,90,000		1,32,65,000 78,25,000 2,10,90,000
23	Revenue 2070 – OTHER ADMINISTRATIVE SERVICES.ETC.	35,00,000		35,00,000
24	Revenue 2071 – PENSIONS AND OTHER RETIREMENT BENEFITS.	35,00,000 28,34,42,750		35,00,000 28,34,42,750
	Total Revenue	28,34,42,750	•••	28,34,42,750
25	Revenue 2075 – MISCELLANEOUS GENERAL SERVICES.	11,25,000		11,25,000
	Total Revenue	11,25,000	•••	11,25,000

(1)	(2)	Si	(3) ums not exceedin	ding
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
26	Revenue 2210 – MEDICAL AND PUBLIC HEALTH. 2211 – FAMILY WELFARE.	29,10,00,000 2,75,72,250		29,10,00,000 2,75,72,250
	Total Revenue Capital	31,85,72,250		31,85,72,250
	4210 – CAPITAL OUTLAY ON MEDICAL & PUBLIC HEALTH. 4211 – CAPITAL OUTLAY ON FAMILY	7,62,25,000		7,62,25,000
	WELFARE.	30,00,000		30,00,000
	Total Capital Revenue	7,92,25,000		7,92,25,000
27	2215 – WATER SUPPLY AND SANITATION. 2216 – HOUSING.	17,08,75,000 4,75,000		17,08,75,000 4,75,000
	Total Revenue	17,13,50,000		17,13,50,000
	Capital 4215 – CAPITAL OUTLAY WATER SUPPLY AND SANITATION.	37,33,75,000		37,33,75,000
	4216 – CAPITAL OUTLAY ON HOUSING.	20,00,000		20,00,000
	Total Capital	37,53,75,000	•••	37,53,75,000
28	Revenue 2216 – HOUSING.	2,13,27,500		2,13,27,500
	Total Revenue Capital	2,13,27,500		2,13,27,500
	4216 – CAPITAL OUTLAY ON HOUSING. 6216 – LOANS FOR HOUSING.	25,47,500 		25,47,500
	Total Capital	25,47,500		25,47,500
29	Revenue 2217 – URBAN DEVELOPMENT. Total Revenue	9,35,37,500 9,35,37,500		9,35,37,500 9,35,37,500
	Capital 4216 – CAPITAL OUTLAY ON HOUSING.	3,00,000		3,00,000
	4217 – CAPITAL OUTLAY ON URBAN DEVELOPMENT. 6217 – LOANS UNDER URBAN	32,75,000		32,75,000
	DEVELOPMENT. Total Capital	35,75,000		35,75,000
30	Revenue 2220 – INFORMATION AND PUBLICITY. Total Revenue	1,59,75,000		1,59,75,000
	Revenue	1,59,75,000		1,59,75,000
31	2230 – LABOUR AND EMPLOYMENT. Total Revenue	3,52,99,000 3,52,99,000		3,52,99,000 3,52,99,000
32	Revenue 3456 – CIVIL SUPPLIES	1,88,00,000		1,88,00,000
	Total Revenue Capital 4408 – CAPITAL OUTLAY ON FOOD STORAGE	1,88,00,000		1,88,00,000
	AND WAREHOUSING.			

(1)	(2)	S	(3) ums not exceedin	g
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
33	Revenue 2235 – SOCIAL SECURITY AND WELFARE.			
33	Total Revenue Capital			
	6235 – LOANS FOR SOCIAL SECURITY AND WELFARE.	2,50,000		2,50,000
	Total Capital	2,50,000		2,50,000
34	Revenue 2225 – WELFARE OF SCS, STS AND OTHER BCS. 2235 – SOCIAL SECURITY AND WELFARE. 2236 – NUTRITION.	6,22,00,000 8,60,66,750 20,10,75,00	 	6,22,00,000 8,60,66,750 20,10,75,00
	Capital 4235 – CAPITAL OUTLAY ON SOCIAL SECURITY AND WELFARE. 6225 – LOANS FOR WELFARE OF S.CS, S.TS AND B.CS.	34,93,41,750 4,04,25,000 		34,93,41,750 4,04,25,000
	Total Capital Revenue	4,04,25,000	•••	4,05,25,000
35	2235 – SOCIAL SECURITY AND WELFARE.	8,00,000		8,00,000
	Total Revenue	8,00,000		8,00,000
36	Revenue 2075 – MISCELLANEOUS GENERAL SERVICES. 2235 - SOCIAL SECURITY AND WELFARE.	38,500 35,61,750	 163,750	38,500 37,25,000
	Total Revenue	35,99,750		37,63,500
37	Revenue 2250 – OTHER SOCIAL SERVICES.	12,500		12,500
	Total Revenue	12,500		12,500
38	Revenue 3451 – SECRETARIAT ECONOMIC SERVICES.	11,23,50,000		11,23,50,000
	Total Revenue	11,23,50,000		11,23,50,000
39	Revenue 2425 – COOPERATION.	3,68,38,500		3,68,38,500
	Total Revenue	3,68,38,500		3,68,38,500
	Capital 4425 – CAPITAL OUTLAY ON COOPERATION. 4435 – CAPITAL OUTLAY ON OTHER ACRICULTURE PROCESSMERS	1,77,96,250 7,50,000		1,77,96,250 7,50,000
	AGRICULTURE PROGRAMMES. 6425 - LOANS FOR COOPERATION.	34,02,500		34,02,500
	Total Capital	2,19,48,750		2,19,48,750

(1)	(2)		(3)		
		S	ums not exceedin	ing	
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.	
40	Revenue 2552 – NORTH EASTERN AREAS (SPECIAL AREAS PROGRAMMES).	16,30,25,750		16,30,25,750	
	Total Revenue	16,30,25,000		16,30,25,750	
	Capital 4552 – CAPITAL OUTLAY ON NORTH	7,61,25,000		7,61,25,000	
	EASTERN AREAS. Total Capital	7,61,25,000		7,61,25,000	
41	Revenue 3454 – CENSUS SURVEY AND STATISTICS.	1,53,50,000		1,53,50,000	
	Total Revenue	1,53,50,000		1,53,50,000	
42	Revenue 2216– HOUSING. 3475 – OTHER GENERAL ECONOMIC	75,000		75,000	
	SERVICES. Total Revenue	41,41,000		41,41,000	
		42,16,000		42,16,000	
43	Revenue 2216 – HOUSING. 2401 – CROP HUSBANDRY.	29,75,000 26,74,86,250	3,75,000	29,75,000 26,74,86,250	
	2408 – FOOD STORAGE AND WAREHOUSING. 2415 – AGRICULTURAL RESEARCH AND EDUCATION.	63,75,000		63,75,000	
	2435 – OTHER AGRICULTURAL PROGRAMMES.	88,00,000		88,00,000	
	2702 – MINOR IRRIGATION.	4,58,50,000		4,58,50,000	
	Total Revenue	33,14,86,250	3,75,000	33,18,61,250	
	Capital 4216 – CAPITAL OUTLAY ON HOUSING. 4401 – CAPITAL OUTLAY ON CROP	12,50,000 15,00,000		12,50,000 15,00,000	
	HUSBANDRY. 4416 – INVESTMENT IN AGRICULTURAL	2,50,000		2,50,000	
	FINANCIAL INST. 4702 – CAPITAL OUTLAY ON MINOR IRRIGATION.	2,20,00,000		2,20,00,000	
	Total Capital	2,50,00,000		2,50,00,000	
44	Revenue 2701– MEDIUM IRRIGATION – II- WORKS UNDER E. AND D. WING P.W.D.				
	MEDIUM. 2711 – FLOOD CONTROL.	16,25,000	16,25,000	16,25,000	
	Total Revenue	16,25,000		16,25,000	
	Capital 4701 – CAPITAL OUTLAY ON MEDIUM IRRIGATION.	12,50,000		12,50,000	
	4711 – CAPITAL OUTLAY ON FLOOD CONTROL PROJECTS.	3,12,50,000		3,12,50,000	
	CONTROL PROJECTS. Total Capital	3,25,00,000		3,25,00,000	

(1)	(2)	(3)			
		S	ums not exceedin	eeding	
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.	
45	Revenue 2216 – HOUSING. 2402 – SOIL AND WATER CONSERVATION. 2415 – AGRICULTURAL RESEARCH AND	15,50,000 14,56,43,750		15,50,000 14,56,43,750	
	EDUCATION.	5,00,000		5,00,000	
	Total Revenue	14,76,93,750		14,76,93,750	
46	Revenue 2501– SPECIAL PROGRAMMES FOR RURAL DEVELOPMENT. Total Revenue	4,58,75,000 4,58,75,000		4,58,75,000 4,58,75,000	
47	Revenue 2216– HOUSING. 2235 – SOCIAL SECURITY AND WELFARE.	63,01,250 		63,01,250 	
	2403 – ANIMAL HUSBANDRY. 2415 – AGRICULTURAL RESEARCH AND EDUCATION.	10,66,22,000 25,01,750		10,66,22,000 25,01,750	
	Total Revenue	11,57,25,000		11,57,25,000	
48	Revenue 2216 – HOUSING. 2404 – DAIRY DEVELOPMENT. 2415 – AGRICULTURAL RESEARCH AND EDUCATION.	10,50,000 1,86,08,750 		10,50,000 1,86,08,750	
	Total Revenue	1,96,58,750		1,96,58,750	
49	Revenue 2216 – HOUSING. 2405– FISHERIES. 2415 – AGRICULTURAL RESEARCH AND EDUCATION.	1,75,000 2,60,53,750 7,75,000		1,75,000 2,60,53,750 7,75,000	
	Total Revenue Capital 4216– CAPITAL OUTLAY ON HOUSING.	2,70,03,750 5,00,000		2,70,03,750 5,00,000	
	4405– CAPITAL OUTLAY ON FISHERIES. Total Capital	5,00,000 10,00,000		5,00,000 10,00,000	
50	Revenue 2406 – FORESTRY AND WILDLIFE. 2415– AGRICULTURAL RESEARCH AND	14,32,50,000		14,32,50,000	
	EDUCATION. Total Revenue	26,50,000 14,59,00,000		26,50,000 14,59,00,000	
	Capital 4406– CAPITAL OUTLAY ON FORESTRY AND WILDLIFE.	2,48,75,000		2,48,75,000	
	WIEDEN E. Total Capital	2,48,75,000		2,48,75,000	
51	Revenue 2216 – HOUSING. 2401 – CROP HUSBANDRY	10,75,000 43,75,000		10,75,000 43,75,000	

(1)	(2)	S	(3) ums not exceedin	σ
Grant	Conviges & Durmeses	Voted by the	Charged on	Total
Aid	Services & Purposes (Major Heads)	Assembly Rs.	the Consolidated fund Rs.	Rs.
	2501 – SPECIAL PROGRAMMES FOR RURAL DEVELOPMENT.	1,58,50,000		1,58,50,000
	2505 – RURAL EMPLOYMENT 2515 – OTHER RURAL DEVELOPMENT	6,75,00,000		6,75,00,000
	PROGRAMMES.	28,19,75,000		28,19,75,000
	Total Revenue	37,07,75,000		37,07,75,000
	Capital 4216 – CAPITAL OUTLAY ON HOUSING. 4515 – CAPITAL OUTLAY ON RURAL	12,50,000		12,50,000
	DEVELOPMENT.	12,50,000		12,50,000
	Total Capital	25,00,000		25,00,000
52	Revenue 2852– INDUSTRIES.	99,00,000		99,00,000
	Total Revenue	99,00,000		99,00,000
	Capital 4854 4895 CARITAL OUTLAN ON INDUSTRIES			
	4885 – CAPITAL OUTLAY ON INDUSTRIES AND MINERALS. 6885 – LOANS FOR OTHER INDUSTRIES AND	50,50,000		50,50,000
	MINERALS.	1,25,00,000		1,25,00,000
	Total Capital	1,75,50,000		1,75,50,000
53	Revenue 2851– VILLAGE AND SMALL INDUSTRIES.	5,14,18,750		5,14,18,750
	Total Revenue	5,14,18,750		5,14,18,750
	Capital 4851 – CAPITAL OUTLAY ON VILLAGE AND SMALL SCALE INDUSTRIES.			
	6851 – LOANS FOR VILLAGE AN D SMALL INDUSTRIES.			
	Total Capital	•••		•••
	Revenue			
54	2851– VILLAGE AND SMALL INDUSTRIES.	4,23,25,000		4,23,25,000
	Total Revenue Capital	4,23,25,000		4,23,25,000
	4216– CAPITAL OUTLAY ON HOUSING. 4851– CAPITAL OUTLAY ON VILLAGE AND SMALL SCALE INDUSTRIES.	1,77,50,000		1,77,50,000
	6851 – LOANS FOR VILLAGE AND SMALL			
	INDUSTRIES. Total Capital	1,77,50,000		1,77,50,000
55	Revenue 2853– NON FERROUS MINING AND METALLURGICAL INDUSTRIES.	5,62,00,000		5,62,00,000
	Total Revenue	5,62,00,000		5,62,00,000
	Capital 4216– CAPITAL OUTLAY ON HOUSING. 4853– CAPITAL OUTLAY ON MINING AND	1,87,500		1,87,500
	METALLURGICAL INDUSTRIES.	6,25,000		6,25,000
	Total Capital	8,12,500		8,12,500

(1)	(2)		(3)	
		Sums not exceeding		
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
56	Revenue 3054– ROADS AND BRIDGES.	19,87,00,000 19,87,00,000		19,87,00,000 19,87,00,000
	Total Revenue Capital 5054– CAPITAL OUTLAY ON ROADS AND BRIDGES.	60,93,50,000		60,93,50,000
	Total Capital	60,93,50,000		60,93,50,000
	Revenue			
57	3452– TOURISM. Total Revenue	7,72,00,000 7,72,00,000		7,72,00,000 7,72,00,000
	Capital 4059 – CAPITAL OUTLAY ON PUBLIC			, , ,
	WORKS. 5275 – CAPITAL OUTLAY ON OTHER			
	COMMUNICATION SERVICES. 5452 – CAPITAL OUTLAY ON TOURISM.	2,50,000		2,50,000
	7452 – LOANS FOR TOURISM.	2,30,000		2,30,000
	Total Capital	2,50,000		2,50,000
58	Revenue 3606– AID MATERIALS AND EQUIPMENTS.	•••		•••
	Total Revenue	•••		•••
59	Revenue 5465 – INVESTMENT IS GENERAL FINANCIAL AND TRAINING INSTITUTIONS.			
	Total Revenue			
	Capital 6003– INTERNAL DEBT OF THE STATE GOVERNMENT.		30,83,24,750	30,83,24,750
	Total Capital	•••	30,83,24,750	30,83,24,750
	Capital 6004– LOANS AND ADVANCES FROM THE CENTRAL GOVERNMENT.		5,54,41,750	5,54,41,750
	Total Capital		5,54,41,750	5,54,41,750
60	Capital 7610 – LOANS TO GOVERNMENT SERVANTS.	97,50,000	•••	97,50,000
	ETC. Total Capital	97,50,000	•••	97,50,000
61	Capital 7615 – MISCELLANEOUS LOANS	•••	•••	•••
	Total Capital	•••	•••	•••
62	Capital 7810 – INTER-STATE SETTLEMENT.	•••	•••	•••
02				

(1)	(2)	(3)		
		Sums not exceeding		
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
63	Capital 7999 – APPROPRIATION TO CONTINGENCY FUND.			
	Total Capital	•••	•••	•••
	TOTAL	774,94,83,500	97,00,47,750	871,95,31,250

L.M.SANGMA

Joint Secretary to the Govt. of Meghalaya, Law (B) Department.

NOTIFICATION

The 27th April, 2007.

No.LL(B)62/2004/123.—The Meghalaya Appropriation (No. II) Act, 2007 (Act No. 5 of 2007) is hereby published for general information.

MEGHALAYA ACT NO. 5 OF 2007.

(As passed by the Meghalaya Legislative Assembly)
Received the assent of the Governor on 26th April, 2007.
Published in the Gazette of Meghalaya Extra-Ordinary issue dated 27th April, 2007.

THE MEGHALAYA APPROPRIATION (No II) ACT, 2007.

An Act

(As Passed by the Assembly)

To authorise payment and appropriation of certain sums from and out of the consolidated Fund of MEghalaya for the services of Financial year ending on the thirty first day of March, 2008

Be it enacted by the Legislature of the State of Meghalaya in the fifty eight year of republic of India as follows:-

Short title and Commencement

- 1. (i This Act may be called the Meghalaya Appropriation (No.IIAct,2007
 - (ii) It shall be deemed to have come into force on the first day of April,2007.

Withdrawal of Rs.3487,81,25,000 from and out of the consolidated fund of Meghalaya for the financial year 2007-2008

2. From and out of the Consolidated fund of Meghalaya there may be paid and applied sums not exceeding those specified in column (3) of the schedule amounting in the aggregate inclusive of sums specified in column (3) of the schedule to the Meghalaya Appropriation (Vote-on-Account) Act, 2007 to the sum of Rs. Three thousand four hundred eighty seven crores, eighty one lakhs twenty five thousand towards defraying several charges which will come in course of payment during the financial year ending on ther thirty first day of March, 2008 in respect of the services specified in Column (2) of the Schedule.

Appropriation

3. The sums authorised to be withdrawn from and out of the Consolidated Fund of Meghalaya by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

L. M. SANGMA,

Joint Secretary to the Govt. of Meghalaya, Law (B) Department.

(1)	(2)		(3) Sums not exceeding	Ţ
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
01	Revenue 2011 – PARLIAMENTARY/STATE/UNION TERRITORY LEGISLATURE.	14,87,08,000	44,71,000	14,87,08,000
	2058 – STATIONERY AND PRINTING.	70,00,000		70,00,000
	Total Revenue Capital	15,57,08,000	44,71,000	16,01,79,000
	5054– CAPITAL OUTLAY ON STATIONERY AND PRINTING.	25,00,000		25,00,000
	Total Capital	25,00,000	•••	25,00,000
02	Revenue 2012 – GOVERNOR	50,000		50,000
	Total Revenue	50,000	•••	50,000
	Capital 4216 – CAPITAL OUTLAY ON HOUSING.	•••	•••	•••
	Total Capital	•••	•••	•••
03	Revenue 2013 – COUNCIL OF MINISTERS. 2070 – OTHER ADMINISTRATIVE SERVICES, ETC.	6,27,00,000		6,27,00,000
	Total Revenue	6,27,00,000	•••	6,27,00,000
04	Revenue 2014 – ADMINISTRATION OF JUSTICE.	3,67,00,000		3,67,00,000
	Total Revenue	3,67,00,000	•••	3,67,00,000
05	Revenue 2015 – ELECTIONS.	5,80,00,000	•••	5,80,00,000
	Total Revenue	5,80,00,000	•••	5,80,00,000
06	Revenue 2029 – LAND REVENUE 2245 – RELIEF ON ACCOUNT OF NATURAL	5,85,00,000		5,85,00,000
	CALAMITIES. 2250 – OTHER SOCIAL SERVICES.	11,95,00,000 50,000	•••	11,95,00,000 50,000
	3475 – OTHER GENERAL ECONOMIC SERVICES.			
	Total Revenue Capital	17,80,50,000	•••	17,80,50,000
	6225 – LOANS FOR WELFARE OF S.CS, S.TS, AND OTHER B.CS.	•••	•••	•••
	6250 – LOANS FOR OTHER SOCIAL SERVICES 6401 – LOANS FOR CROP HUSBANDRY.	•••	•••	•••
	Total Capital	•••	•••	•••
07	Revenue 2030 – STAMPS AND REGISTRATION.	86,00,000		86,00,000
	Total Revenue	86,00,000	•••	86,00,000
08	Revenue	4 25 00 000		4 25 00 000
Uð	2039 – STATE EXCISE. Total Revenue	4,25,00,000 4,25,00,000	•••	4,25,00,000 4,25,00,000

(1)	(2)		(3)	
			Sums not exceeding	g
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
09	Revenue 2040 – TAXES ON SALES, TRADE, ETC. 2045 – OTHER TAXES AND DURITES ON	6,30,00,000		6,30,00,000
	COMMODITIES AND SERVICES.	4,00,000		4,00,000
	Total Revenue	6,24,00,000		6,24,00,000
10	Revenue 2041 – TAXES ON SALES, TRADE, ETC. 2070 – OTHER ADMINISTRATIVE SERVICES, ETC. 3055 – ROAD TRANSPORT.	7,70,00,000 2,00,00,000 	 	7,70,00,000 2,00,00,000
	Total Revenue	9,70,00,000		9,70,00,000
	Capital 5053 – CAPITAL OUTLAY ON CIVIL AVIATION. 5055 – CAPITAL OUTLAY ON ROAD TRANSPORT.	39,00,000 3,86,00,000		39,00,000 3,86,00,000
	Total Capital	4,25,00,000		4,25,00,000
11	Revenue 2045 – OTHER TAXES AND DURTIES ON COMMODITIES AND SERVICES.	55,00,000		55,00,000
	2501– SPECIAL PROGRAMMES FOR RURAL DEVELOPMENT.	1,00,00,000		1,00,00,000
	2801 – POWER. 2810 – NON-CONVENTIONAL SOURCES OF	210,50,00,000		210,50,00,000
	ENERGY.	2,00,00,000		2,00,00,000
	Total Revenue Capital	214,05,00,000		214,05,00,000
	4801 – CAPITAL OUTLAY ON POWER PROJECTS. 6801 – LOANS FOR POWER PROJECTS.	22,00,00,000 22,00,00,000		22,00,00,000 22,00,00,000
	Total Capital Revenue	22,00,00,000	•••	22,00,00,000
12	2047 – OTHER FISCAL SERVICES.	12.65,000		12.65,000
	Total Revenue	12,65,000		12,65,000
	Revenue 2048 – APPROPRIATION FOR REDUCTION OR AVOIDANCE OF DEBT.	•••	10,53,60,000	10,53,60,000
	Total Revenue	•••	10,53,60,000	10,53,60,000
	Revenue 2049 – INTERESTS PAYMENTS. Total Revenue	•••	225,22,44,000 225,22,44,000	225,22,44,000 225,22,44,000
	Revenue	•••	223,22, 44 ,000	<i>44</i> 5, <i>44</i> ,44,000
	2051– PUBLIC SERVICE COMMISSION.	•••	1,33,00,000	1,33,00,000
	Total Revenue	•••	1,33,00,000	1,33,00,000
13	Revenue 2052 – SECRETARIAT GENERAL SERVICES. 2251 – SECRETARIAT SOCIAL SERVICES. 3451– SECRETARIAT ECONOMIC SERVICES.	37,91,00,000 4,07,00,000 12,31,00,000		37,91,00,000 4,07,00,000 12,31,00,000
	Total Revenue Capital 5275– CAPITAL OUTLAY ON OTHER COMMUNICATION SERVICES.	54,29,00,000		54,29,00,000
	Total Capital	•••	•••	•••

	(2)		(3)	
(1)	,	Sums not exceeding		
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
14	Revenue 2053 – DISTRICT ADMINISTRATION.	11,23,00,000		11,23,00,000
	Total Revenue	11,23,00,000	•••	11,23,00,000
15	Revenue 2054 – TREASURY AND ACCOUNTS ADMINISTRATION.	8,98,00,000		8,98,00,000
	Total Revenue	8,98,00,000		8,98,00,000
16	Revenue 2055 – POLICE. 2070 – OTHER ADMINISTRATIVE SERVICES, ETC. 2216– HOUSING. Total Revenue	147,98,00,000 11,75,95,000 1,19,00,000 160,92,95,000	2,00,000 5,000 2,05,000	148,00,00,000 11,76,00,000 1,19,00,000 160,95,00,000
	Capital 4055– CAPITAL OUTLAY ON POLICE.	2,83,00,000		2,83,00,000
	Total Capital	2,83,00,000		2,83,00,000
17	Revenue 2056 – JAILS.	4,85,00,000		4,85,00,000
	Total Revenue	4,85,00,000		4,85,00,000
18	Revenue 2058 – STATIONERY AND PRINTING.	9,80,00,000		9,80,00,000
	Total Revenue	9,80,00,000		9,80,00,000
	Capital 4058– CAPITAL OUTLAY ON STATIONERY AND PRINTING. 4216 –CAPITAL OUTLAY ON HOUSING. Total Capital	30,00,000 45,00,000 75,00,000		30,00,000 45,00,000 75,00,000
19	Revenue 2052 – SECRETARIAT GENERAL SERVICES. 2059 – PUBLIC WORKS. 2216 – HOUSING.	2,51,00,000 101,26,79,000 4,81,00,000 108,58,79,000	2,21,000 2,21,000	2,51,00,000 101,29,79,000 4,81,00,000 108,58,79,000
	Capital 4059- CAPITAL OUTLAY ON PUBLIC WORKS. 4202-CAPITAL OUTLAY ON EDUCATION. 4210-CAPITAL OUTLAY ON MEDICAL & PUBLIC HEALTH. 4216- CAPITAL OUTLAY ON HOUSING. Total Capital	34,53,46,000 5,75,00,000 1,00,00,000 1,27,,50,000 42,55,96,000		34,53,46,000 5,75,00,000 1,00,00,000 1,27,,50,000 42,55,96,000
20	Revenue 2070 – OTHER ADMINISTRATIVE SERVICES,ETC.	14,00,00,000		14,00,00,000
	Total Revenue	14,00,00,000		14,00,00,000
	Capital 4059 – CAPITAL OUTLAY ON PUBLIC WORKS.	•••		•••
	Total Capital	•••		•••

(1)	(2)	(3)		
		Sums not exceeding		
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
	Revenue			
21	2075 – MISCELLANEOUS GENERAL SERVICES. 2202 – GENERAL EDUCATION. 2203 – TECHNICAL EDUCATION.	75,000 454,62,20,000 10,63,00,000		75,000 454,62,20,000 10,63,00,000
	2204 – SPORT AND YOUT SERVICES. 2205 – ART AND CULTURE.	16,48,00,000 25,75,10,000		16,48,00,000 25,75,10,000
	3425 – OTHER SCIENTIFIC RESEARCH. 3454 - CENSUS SURVEY AND STATISTICS.	28,00,000 37,15,000		28,00,000 37,15,000
	Total Revenue Capital	508,14,20,000		508,14,20,000
	4202 – CAPITAL OUTLAY ON EDUCATION. 6202 – LOANS FOR EDUCATION, SPORTS, ART	1,25,00,000		1,25,00,000
	AND CULTURE. Total Capital			
	Revenue	•••	•••	•••
22	2070 – OTHER ADMINISTRATIVE SERVICES, ETC. 2216 – HOUSING.	5,30,60,000 3,13,00,000		5,30,60,000 3,13,00,000
	Total Revenue	8,43,60,000		8,43,60,000
23	Revenue 2070 – OTHER ADMINISTRATIVE SERVICES, ETC.	1,40,00,000		1,40,00,000
	Total Revenue	1,40,00,000		1,40,00,000
24	Revenue 2071 – PENSIONS AND OTHER RETIREMENT BENEFITS.	113,37,71,000		113,37,71,000
	Total Revenue	113,37,71,000		113,37,71,000
25	Revenue 2075 – MISCELLANEOUS GENERAL SERVICES.	45,00,000		45,00,000
	Total Revenue	45,00,000		45,00,000
26	Revenue 2210 – MEDICAL AND PUBLIC HEALTH.	116,40,00,000		116,40,00,000
	2211 – FAMILY WELFARE.	11,02,89,000		11,02,89,000
	Total Revenue Capital	127,42,89,000		127,42,89,000
	4210 – CAPITAL OUTLAY ON MEDICAL AND PUBLIC HEALTH.	30,49,00,000		30,49,00,000
	4211 – CAPITAL OUTLAY ON FAMILY WELFARE.	1,20,00,000		1,20,00,000
	Total Capital	31,69,00,000		31,69,00,000
27	Revenue 2215 – WATER SUPPLY AND SANITATION.	68,35,00,000		68,35,00,000
	2216 – HOUSING.	19,00,000		19,00,000
	Total Revenue Capital	68,54,00,000		68,54,00,000
	4215 – CAPITAL OUTLAY ON WATER SUPPLY AND SANITATION.	149,35,00,000		149,35,00,000
	4216 – CAPITAL OUTLAY ON HOUSING.	80,00,000		80,00,000
	Total Capital	150,15,00,000		150,15,00,000

(1)	(2)	(3)		
		Sums not exceeding		
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
28	Revenue 2216 – HOUSING.	8,53,10,000		8,53,10,000
20	Total Revenue	8,53,10,000		8,53,10,000
	Capital 4216 – CAPITAL OUTLAY ON HOUSING. 6216 – LOANS FOR HOUSING.	1,01,90,000		1,01,90,000
	Total Capital	1,01,90,000		1,01,90,000
	Revenue	_,-,-,,		_,-,-,,
29	2217 – URBAN DEVELOPMENT.	37,41,50,000		37,41,50,000
	Total Revenue	37,41,50,000		37,41,50,000
	Capital 4216 – CAPITAL OUTLAY ON HOUSING.	12,00,000		12,00,000
	4217 – CAPITAL OUTLAY ON URBAN	1,31,00,000		1,31,00,000
	DEVELOPMENT.	-,,,		-,,,
	6217 – LOANS UNDER URBAN DEVELOPMENT.	•••		
	Total Capital	1,43,00,000		1,43,00,000
	Revenue			
30	2220 – INFORMATION AND PUBLICITY. Total Revenue	6,39,00,000		6,39,00,000
	Revenue Total Revenue	6,39,00,000		6,39,00,000
31	2230 – LABOUR AND EMPLOYMENT.	14.11.96,000		14.11.96,000
	Total Revenue	14.11.96,000		14.11.96,000
32	Revenue	7.52.00.000		7.52.00.000
32	3456– CIVIL SUPPLIES. Total Revenue	7,52,00,000 7,52,00,000		7,52,00,000 7,52,00,000
	Capital 4408 – CAPITAL OUTLAY ON FOOD STORAGE AND WAREHOUSING.			
	Total Capital	•••		•••
22	Revenue			
33	2235– SOCIAL SECURITY AND WELFARE. Total Revenue			•••
	Capital	•••		•••
	6235 – LOANS FOR SOCIAL SECURITY AND	10.00.000		10.00.000
	WELFARE. Total Capital	10,00,000 10,00,000		10,00,000 10,00,000
	Revenue	10,00,000		10,00,000
34	2225– WELFARE OF S.CS, S.TS AND OTHER B.CS.	24,88,00,000		24,88,00,000
	2235 - SOCIAL SECURITY AND WELFARE.	34,42,67,000		34,42,67,000
	2236 - NUTRITION. Total Revenue	80,43,00,000		80,43,00,000
	Capital	139,73,67,000		139,73,67,000
	4235 – CAPITAL OUTLAY ON SOCIAL SECURITY AND WELFARE. 6225 – LOANS FOR WELFARE OF S.CS, S.TS, AND	16,17,00,000		16,17,00,000
	OTHER B.CS. Total Capital	16,17,00,000		16,17,00,000
	Totai Capitai	10,17,00,000	•••	10,17,00,000

(1)	(2)	(3) Sums not exceeding			
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.	
35	Revenue 2235– SOCIAL SECURITY AND WELFARE.	32,00,000		32,00,000	
33	2255– SOCIAL SECURITT AND WELFARE. Total Revenue	32,00,000	•••	32,00,000	
36	Revenue 2075– MISCELLANEOUS GENERAL SERVICES. 2235 – SOCIAL SECURITY AND WELFARE.	1,54,000 1,42,45,000	 6,55,000	1,54,000 1,42,45,000	
	Total Revenue	1,43,99,000	6,55,000	1,50,54,000	
37	Revenue 2250– OTHER SOCIAL SERVICES.	50,000		50,000	
	Total Revenue	50,000	•••	50,000	
38	Revenue 3451– SECRETARIAT ECONOMIC SERVICES.	44,94,00,000		44,94,00,000	
	Total Revenue	44,94,00,000	•••	44,94,00,000	
20	Revenue	11.52.51.000		14.52.54.000	
39	2425– COOPERATION. Total Revenue	14,73,54,000 14,73,54,000	•••	14,73,54,000 14,73,54,000	
	Capital	14,73,54,000	•••	14,/3,54,000	
	4425 – CAPITAL OUTLAY ON COOPERATIONS.	7,11,85,000	•••	7,11,85,000	
	4435 – CAPITAL OUTLAY ON OTHER AGRICULTURE PROGRAMMES. 6425 – LOANS FOR COOPERATION.	30,00,000	•••	30,00,000	
	Total Capital	1,36,10,000 8,77,95,000	•••	1,36,10,000 8,77,95,000	
40	Revenue 2552 – NORTH EASTERN AREAS SPECIAL AREAS. PROGRAMMES. Total Revenue	65,21,00,000 65,21,00,000		65,21,00,000 65,21,00,000	
	Capital 4552 –CAPITAL OUTLAY ON NORTH EASTERN	05,21,00,000	•••	05,21,00,000	
	AREAS.	30,45,00,000	•••	30,45,00,000	
	Total Capital	30,45,00,000	•••	30,45,00,000	
41	Revenue 3454– CENSUS SURVEY AND STATISTICS.	6,14,00,000	•••	6,14,00,000	
	Total Revenue	6,14,00,000	•••	6,14,00,000	
42	Revenue 2216 – HOUSING. 3475 – OTHER GENERAL ECONOMIC SERVICES.	3,00,000 1,65,64,000		3,00,000 1,65,64,000	
	one chier certain Beartonic services.		•••		
	Total Revenue	1,68,64,000	•••	1,68,64,000	
43	Revenue 2216 – HOUSING. 2401 – CROP HUSBANDRY. 2408 – FOOD STORAGE AND WAREHOUSING.	1,19,00,000 106,99,45,000	 15,00,000 	1,19,00,000 107,14,45,000	
	2415 – AGRICULTURAL RESEARCH AND EDUCATION.	2,55,00,000		2,55,00,000	
	2435 – OTHER AGRICULTURAL PROGRAMMES. 2702 – MINOR IRRIGATION	3,52,00,000 18,34,00,000		3,52,00,000 18,34,00,000	
	Total Revenue	132,59,45,000	15,00,000	132,74,45,000	

(1)	(2)	(3)			
		Sums not exceeding			
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.	
	Capital				
	4216 – CAPITAL OUTLAY ON HOUSING.	50,00,000		50,00,000	
	4401 – CAPITAL OUTLAY ON CROP HUSBANDRY. 4416 – INVESTMENT IN AGRICULTURAL	60,00,000		60,00,000	
	FINANCE INST.	10,00,000		10,00,000	
	4702 – CAPITAL OUTLAY ON MINOR	8,80,00,000		8,80,00,000	
	IRRIGATION.				
	Total Capital	10,00,00,000	•••	10,00,00,000	
44	Revenue 2701 – MEDIUM IRRIGATION-H- WORKS UNDER				
	E.AND D.WING P.W.D. MEDIUM.	<i>(</i> 5,00,000		<i>c</i> = 00 000	
	2711 – FLOOD CONTROL. Total Revenue	65,00,000		65,00,000	
	Capital	65,00,000	•••	65,00,000	
	4701 – CAPITAL OUTLAY ON MEDIUM IRRIGATION.	50,00,000	•••	50,00,000	
	4711 – CAPITAL OUTLAY ON FLOOD CONTROL PROJECTS.	12,50,00,000	•••	12,50,00,000	
	Total Capital	13,00,00,000	•••	13,00,00,000	
	Revenue				
45	2216 – HOUSING.	62,00,000		62,00,000	
	2402– SOIL AND WATER CONSERVATION. 2415 – AGRICULTURAL RESEARCH AND	58,25,75,000		58,25,75,000	
	EDUCATION.	20,00,000		20,00,000	
	Total Revenue	59,07,75,000	•••	59,07,75,000	
46	Revenue 2501 – SPECIAL PROGRAMMES FOR RURAL				
10	DEVELOPMENT.	18,35,00,000	•••	18,35,00,000	
	Total Revenue	18,35,00,000	•••	18,35,00,000	
	Revenue				
47	2216 – HOUSING.	2,52,05,000		2,52,05,000	
	2235– SOCIAL SECURITY AND WELFARE. 2403 – ANIMAL HUSBANDRY.	42,64,88,000		42,64,88,000	
	2405 – ANIMAL HUSBANDKT. 2415 – AGRICULTURAL RESEARCH AND	42,04,00,000		42,04,00,000	
	EDUCATION.	1,12,07,000		1,12,07,000	
	Total Revenue	46,29,00,000	•••	46,29,00,000	
	Revenue				
48	2216 – HOUSING.	42,00,000		42,00,000	
	2404– DAIRY DEVELOPMENT. 2415 – AGRICULTURAL RESEARCH AND	7,44,35,000		7,44,35,000	
	EDUCATION.				
	Total Revenue	7,86,35,000	•••	7,86,35,000	
	Revenue	, ,		, , ,	
49	2216 – HOUSING.	7,00,000		7,00,000	
	2405– FISHERIES.	10,42,15,000		10,42,15,000	
	2415 – AGRICULTURAL RESEARCH AND EDUCATION.	31,00,000		31,00,000	
	Total Revenue	10,80,15,000		10,80,15,000	
	Capital	- , , - ,		- , ,,-	
	4216 – CAPITAL OUTLAY ON HOUSING.	20,00,000		20,00,000	
	4405 – CAPITAL OUTLAY ON FISHERIES.	20,00,000		20,00,000	
	Total Capital	40,00,000	•••	40,00,000	

(1)	(2)	(3)		
	()	Sums not exceeding		
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
50	Revenue 2406 –FORESTRY AND WILDLIFE. 2415– AGRICULTURAL RESEARCH AND	57,30,00,000	5,00,000	57,35,00,000
	EDUCATION.	1,06,00,000		1,06,00,000
	Total Revenue Capital	58,36,00,000	5,00,000	58,41,00,000
	4406 – CAPITAL OUTLAY ON FORESTRY AND WILDLIFE.	9,95,00,000		9,95,00,000
	Total Capital	9,95,00,000		9,95,00,000
51	Revenue 2216-HOUSING. 2401 -CROP HUSBANDRY. 2501 - SPECIAL PROGRAMMES FOR RURAL DEVELOPMENT. 2505 - RURAL EMPLOYMENT	43,00,000 1,75,00,000 6,34,00,000 27,00,00,000		43,00,000 1,75,00,000 6,34,00,000 27,00,00,000
	2515 – OTHER RURAL DEVELOPMENT PROGRAMMES.	112,79,00,000	•••	112,79,00,000
	Total Revenue	148,31,00,000		148,31,00,000
	Capital 4216 – CAPITAL OUTLAY ON HOUSING. 4515 – CAPITAL OUTLAY ON RURAL DEVELOPMENT.	50,00,000 50,00,000		50,00,000 50,00,000
	Total Capital	1,00,00,000		1,00,00,000
52	Revenue 2852 –INDUSTRIES. Total Revenue Capital 4854	3,96,00,000 3,96,00,000		3,96,00,000 3,96,00,000
	485 – CAPTIAL OUTLAY ON INDUSTRIES AND MINERALS.	2,02,00,000		2,02,00,000
	6885 – LOANS FOR OTHER INDUSTRIES AND MINERALS.	5,00,00,000		5,00,00,000
	Total Capital	7,02,00,000		7,02,00,000
53	Revenue 2851 – VILLAGE AND SMALL INDUSTRIES. Total Revenue	20,56,75,000 20,56,75,000		20,56,75,000 20,56,75,000
	Capital 4851 – CAPITAL OUTLAY ON VILLAGE AND SMALL SCALE INDUSTRIES.			
	6851 – LOANS FOR OTHER INDUSTRIES AND MINERALS.	•••		•••
	Total Capital	•••		•••
54	Revenue 2851 – VILLAGE AND SMALL INDUSTRIES. Total Revenue Capital	16,93,00,000 16,93,00,000		16,93,00,000 16,93,00,000

(1)	(2)				
			Sums not exceeding	ng	
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.	
	4216 – CAPITAL OUTLAY ON HOUSING 4851 – CAPITAL OUTLAY ON VILLAGE AND SMALL SCALE INDUSTRIES.	7,10,00,000		7,10,00,000	
	6851 – LOANS FOR OTHER INDUSTRIES AND MINERALS.				
	Total Capital	7,10,00,000	•••	7,10,00,000	
55	Revenue 2853 – NON FERROUS MINING AND METALLURGICAL INDUSTRIES.	22,48,00,000		22,48,00,000	
	Total Revenue	22,48,00,000		22,48,00,000	
	Capital 4216 – CAPITAL OUTLAY ON VILLAGE AND SMALL SCALE INDUSTRIES.	7,50,000		7,50,000	
	4853 – CAPITAL OUTLAY ON MINING AND METALLURGICAL INDUSTRIES.	25,00,000		25,00,000	
	Total Capital	32,50,000		32,50,000	
56	Revenue 3054 – ROADS AND BRIDGES.	79,48,00,000		79,48,00,000	
	Total Revenue	79,48,00,000		79,48,00,000	
	Capital 5054 – CAPITAL OUTLAY ON ROADS AND BRIDGES.	243,74,00,000		243,74,00,000	
	Total Capital	243,74,00,000		243,74,00,000	
57	Revenue 3452 – TOURISM. Total Revenue	30,88,00,000		30,88,00,000	
	Capital	30,88,00,000		30,88,00,000	
	4059 – CAPITAL OUTLAY ON ROADS AND BRIDGES.				
	5275 – CAPITAL OUTLAY ON OTHER COMMUNICATION SERVICE.			•••	
	5452 – CAPITAL OUTLAY ON TOURISM. 7452 – LOANS FOR TOURISM	10,00,000		10,00,000	
	Total Capital	10,00,000		10,00,000	
58	Revenue 3606 – AID MATERIALS AND EQUIPMENTS. Total Revenue	•••		•••	
59	Revenue 5465 – INVESTMENT IN GENERAL FINANCIAL AND TRAINING INSTITUTIONS	•••		•••	
	AND TRAINING INSTITUTIONS Total Revenue	•••		•••	
	Capital 6003 – INTERNAL DEBT OF THE STATE GOVERNMENT.		123.32.99,000	123.32.99,000	
	Total Capital	***	123.32.99,000	123.32.99,000	
	Capital 6004 – LOANS AND ADVANCES FROM THE CENTRAL GOVERNMENT.		22,17,67,000	22,17,67,000	
	Total Capital	•••	22,17,67,000	22,17,67,000	
60	Capital 7610 – LOANS TO GOVERNMENT SERVANTS,ETC.	3,90,00,000	•••	3,90,00,000	
	Total Capital	3,90,00,000	•••	3,90,00,000	

(1)	(2)		(3)	
		S	ng	
Grant Aid	Services & Purposes (Major Heads)	Voted by the Assembly Rs.	Charged on the Consolidated fund Rs.	Total Rs.
61	Capital 7615 – MISCELLANEOUS LOANS Total Capital			
62	Capital 7810 – INTER STATE SETTLEMENT.			
	Total Capital			
63	Capital 7999 – APPROPRIATION TO CONTINGENCY FUND.			
	Total Capital			
	TOTAL	3099,79,34,000	388,01,91,000	3487,81,25,000

L.M.SANGMA

Joint Secretary to the Govt. of Meghalaya, Law (B) Department.